

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 230 of 2020

In the matter of:

Vertex Customer Management Pvt. Ltd.

....Appellant

Vs.

Abhibus Services (India) Pvt. Ltd.

....Respondent

Present:

Appellant: Present but appearance not marked.

Respondent:

ORDER

06.02.2020: At request of the Proxy Counsel for the Appellant, the matter is adjourned to **17th February, 2020** under the caption 'For Admission (Fresh Case)'.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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